

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4401
ANSWERED ON:19.05.2006
TRANSMISSION PROJECTS BY PGCIL AND PRIVATE SECTOR
Singh Shri Chandra Bhushan

Will the Minister of POWER be pleased to state:

(a) whether the Power Grid Corporation of India Ltd. (PGCIL) has entered into an agreement with Private Sector Companies for implementing transmission projects; and

(b) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) & (b) : Power Grid Corporation of India Ltd. (PGCIL) had entered into a Joint Venture with M/s TATA POWER to form a Joint Venture Company (Powerlinks Transmission Ltd.) for execution of specific transmission lines associated with Tala HEP, East-North Interconnector and Northern Region transmission system. PGCIL and TATA POWER hold 49% and 51% equity respectively in the said Joint Venture Company.

PGCIL has selected M/s Reliance Energy Ltd. as the Joint Venture Partner for execution of specific transmission lines associated with Parbati-II and Koldam HEP, however, no agreement has yet been formally signed.

Memorandums of Understanding (MOUs) have been signed by PGCIL with promoters of five power projects on 23.3.2006 reflecting its intention to finalize various project related agreements for setting up of Joint Ventures for establishing the transmission systems for evacuation of power from their respective generation projects.